

CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF RAMMAICA (INDIA) LIMITED

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CASH OFFER FOR ACQUISITION OF 6,40,000 EQUITY SHARES FROM SHAREHOLDERS

This Corrigendum to Public Announcement (hereinafter referred to as "Second Corrigendum") is being issued by Systematix Corporate Services Limited (hereinafter referred to as "Manager to the Offer"), for and on behalf of Kyner Trading Private Limited and Tien Trading Private Limited (hereinafter referred to as the "Acquirers") pursuant to and in compliance with, among others, Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as "the Regulations").

This Second Corrigendum is in continuation of and should be read in conjunction with the original Public Announcement ("PA") dated January 28, 2011, first Corrigendum dated March 11, 2011 published in the Financial Express, Jansatta and Mumbai Lakshadweep and the Letter of Offer dated March 10, 2011. The terms used but not defined in this Second Corrigendum shall have the same meanings assigned to them in the original PA.

The Shareholders of the Target Company who are holding their equity shares in electronic / dematerialised form shall read para 10.6 in the original PA and para 8.2 of the Letter of Offer related to the Open Offer as:

The Target Company and RTA do not have tripartite agreement with NSDL; hence the Registrar to the Offer has opened a new escrow account with CDSL. The details of the new escrow demat account as follows:

Name of the Escrow Account	Rammaica (India) Ltd-Open Offer-Operated by Adroit
Depository Name	Central Depository Services Limited ("CDSL")
Depository Participant (DP) Name	Stock Holding Corporation of India Ltd. ("SHCIL")
DP ID Number	16010100
Beneficiary Account Number / Client ID	00377354
ISIN	INE 650D01018
Mode of Instruction	Off-Market

This Second Corrigendum to the PA would be available on the SEBI's website at www.sebi.gov.in.

The Acquirers jointly and severally accept full responsibility for the information contained in this Second Corrigendum to the PA and also for the fulfillment of its obligations under SEBI (SAST) Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:



SYSTEMATIX GROUP
Investments Re-defined

SYSTEMATIX CORPORATE SERVICES LIMITED SEBI Registration No.: INM000004224

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Contact Person: Mr. Amit Kumar / Mr. Ankit Doshi

Place : Mumbai

Date : April 5, 2011.